to prepare the BPL list on the basis of BPL Census, 2002 but not to publish it till an appropriate order is passed by the Hon'ble Supreme Court in Writ Petition No. 196 of 2001 in the matter of PUCL v/s Union of India.

(b) No, Sir.

(c) The State Government of Kerala has requested the Ministry of Rural Development to review the restrictions imposed in the guidelines for BPL Census, 2002 to limit the number of BPL households. The request of the State Government has not been accepted because States have already been given enough flexibility to decide the total number of BPL households which can be equal to the poverty estimates of 1999-2000 of Planning Commission or the Adjusted Share whichever is higher. In addition to above further 10% flexibility has been granted on account on transient poor. It has been explained that cap on the total number of BPL households to be identified under BPL Census, 2002 is essential to ensure optimum use of limited resources available for the Poverty Alleviation and Rural Development Programmes.

34 water catchment project of Rajasthan

5241. SHRI LALIT KISHORE CHATURVDEI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether 34 water catchment projects costing Rs. 116.24 crore for treating 1.94 lakh hectares of land under Integrated Bar/an Land Development Programme have been forwarded by the Government of Rajasthan to Central Government for clearance; and
 - (b) the present status of these projects?

THE MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI A. NARENDRA): (a) In response to the Ministry's request for priority list for sanction of new projects under integrated Wastelands Development Programme (IWDP), the Government of Rajasthan has forwarded a list of 28 projects for development of 1,55,732 ha. of wastelands at a tota! cost of 9343.92 lakhs. Details of the proposals are given in the Statement (See below). New projects under IWDP are sanctioned keeping in view the allocation of funds, committed liabilities of ongoing projects, performance of ongoing projects, extent of wastelands etc.

[11 May, 2005] RAJYA SABHA

(b) The next meeting of the Project Sanctioning Committee (PSC) for considering new projects under IWDP in Rajasthan is proposed to be held on 17th May, 2005.

Statement
State-wise list of new Watershed Development Projects under the integrated
Wastelands Development Programme (IWDP) during 2005-06
(Under Hariyali Guidelines)

SI.	Name of the	Block(s)	Area	Project	Central	(Rs.	in lakhs)
No.	Project/District	Mandal	[in Ha.) 5000	Cost	Share	State	Proposed PIA
RAJA	STHAN	Mandai	3000	300.00	275.00	Share	PRTS
1	Bhilwara					25.00	
2	D 1	V	5507	225.22	207.20	27.04	PDIG
2	Bundi	Kesorai Patan	5587	335.22	307.29	27.94	PRIS
3	Hanumangarh	Pilibanga	3500	210.00	192.50	17.50	PRIS
4	Bhilwara	Shahpura	5000	300.00	275.00	25.00	PRIS
5	Rajsamand	Khamnor	2950	177.00	162.25	14.75	PRIS
6	Dholpur	Baseri	5000	300.00	275.00	25.00	PRIS
7	Tonk	Tonk	6970	418.20	383.35	34.85	PRIS
8	Alwar	Umrain	5000	300.00	275.00	25.00	PRIS
9	Rajsamand	Amet	9332	559.92	513.26	46.66	PRIS
10	Chittorgarh	Gangrar	5000	300.00	275.00	25.00	PRIS
11	Chittorgarh	Nimbahera	5000	300.00	275.00	25.00	PRIS
12	Baran	Kishanganj	5718	343.08	314.49	28.59	PRIS
13	Baran	Kishanganj	5387	323.22	296.29	26.94	PRIS
14	Tonk	Niwai	5000	300.00	275.00	25.00	PRIS
15	Ajmer	Arain	5850	351.00	321.75	29.25	PRIS
16	Dholpur	Bari	5290	317.40	290.95	26.45	PRIS
17	Dausa	Lalsot	5119	307.14	281.55	25.60	PRIS
18	Dausa	Sikari, Dausa	5400	324.00	297.00	27.00	PRIS
19	Alwar	Reni	5000	300.00	275.00	25.00	PRIS
20	Jaipur	Phagi	6000	360.00	330.00	30.00	PRIS
21	Bundi	Kesorai Patan	4852	291.12	266.86	24.26	PRIS
22	Rajsamand	Kumbhalgarh	11450	687.00	629.75	57.25	PRTS
23	Bundi	Kesorai Patan	4312	258.72	237.16	21.56	PRTS
24	Bundi	Kesorai Patan	5688	341.28	312.84	28.44	PRTS
25	Dausa	Bandikui	6027	361.62	331.49	30.14	PRTS
26	Dholpur	Rajakhera	5000	300.00	275.00	25.00	PRIS
27	Bharatpur	Kaman	4200	252.00	231.00	21.00	PRTS
28	Bharatpur	Weir	7100	426.00	390.50	35.50	PRTS
	SUB-TOTAL:		155732	9343.92	8565.26	778.66	